Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DOJAHAN TRADING PRIVATE LIMITED Date of Commencement of Liquidation: 28-05-2025; List of Stakeholders as on Date: 07-08-2025; Name of IP: Mr. Ritesh Prakash Adatiya; Process Number: 1; Last 5 digitof registration number: 12013

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 1 | 4055002 | 0 | 0 | 0 | 0 | 4055002 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 3 | 228440624 | 3 | 79884282 | 0 | 148556342 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 4 | 232495626 | 3 | 79884282 | 0 | 148556342 | 4055002 | |